

Most urgent/Out at once

OFFICE OF THE DISTRICT JUDGE -1 & SESSIONS JUDGE : DELHI

ORDER

Since **Sh. Manu Rai Sethi**, ASJ (FTC) (West) has gone to attend the Training Programme at Delhi Judicial Academy and his link Ms. **Nivedita Anil Sharma**, ASJ 01 (West) is on leave today i.e. 6.2.2010, **Mr. Inder Jeet Singh**, ASJ 02 (West) is hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations/Investigating Agencies Rajouri Garden, Kirti Nagar, Khayala, Punjabi Bagh, Paschim Vihar, Moti Nagar, Mianwali Nagar, Crime Branch & CAW Cell of West Police District for 6th February, 2010 only.


(G. P. Mittal)

District Judge -1 & Sessions Judge: Delhi

No. 10738-752 /Bail/Power/Gaz/10 Dated, Delhi the 06/02/2010

Copy forwarded for information & necessary action to:-

1. The District Judge II & III, Tis Hazari Court, Delhi.
2. The Officers concerned.
3. The Superintendent, Filing Section, Tis Hazari Court, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Public Prosecutor, Delhi.
6. The Reader to Sessions Judge, Tis Hazari Court, Delhi.
7. The Secretary Bar Association, Tis Hazari Court, Delhi.
8. Website Committee, (Hindi & English) Tis Hazari Court, Delhi.
9. The In-charge Facilitation Centre, Tis Hazari Court, Delhi.
10. The In-charge, Lock-up, Tis Hazari Court, Delhi.
11. Personal Office, District Judge -1, R. No. 302-A, Tis Hazari Court, Delhi.


District Judge -1 & Sessions Judge: Delhi